

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 124

**IA(I.B.C)/2120 (CH)2023, IA(I.B. C) /2348 (CH)2023, IA(I.B.C) /I 396 (CH)2023,
CONT.A. (IBC)/ 1(CH) 2024
CP (IB) No. 10/Chd/Hry/2018
(Admitted)**

IN THE MATTER OF:-

M/s Educomp Infrastructure & School
Mgmt Ltd.

...Petitioner

Under Section: 10, 60(5) and 74, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 15.07.2024.

Tanvi
16.05.2024

Sd/-
Court Officer